

(b) whether the Government are considering any steps to ease the drug industry; and

(c) if so, the details regarding the policy of Government in this regard ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) No, Sir.

(b) and (c). The Government have taken up review of the 1978 Drug Policy.

New Device for Fuel Efficiency

6380. SHRI MURLIDHAR MANE : Will the Minister of PETROLEUM be pleased to state :

(a) whether a new device to achieve fuel efficiency has been successfully worked out by an oil company of Government;

(b) if so, the details thereof;

(c) whether the device is also likely to be extended to other oil companies; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c). In order to achieve fuel efficiency, the Indian Oil Corporation and other oil companies have taken up energy conservation projects in their refineries which include replacement of low efficiency furnaces by high efficiency furnaces, revamping of furnaces through installation of air preheaters and providing additional heat exchangers.

(d) Does not arise.

Provision for Water Borne Sanitary System around Shantinagar, Kanpur

6381. SHRI V. SREENIVASA PRASAD : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 3127 on 16th April, 1985 regarding provision for water borne

sanitary system around Shantinagar, Kanpur and state :

(a) whether the area was developed and sold by the Cantonment Board, Kanpur as early as in 1950 and since then the rate-payers have contributed substantial amount towards taxes and rates to the Board;

(b) whether the Board has neglected all these years to provide water borne sanitary system and sufficient water supply to the residents of the area;

(c) the reasons for such neglect; and

(d) the immediate steps being taken to provide to the residents sufficient water-supply and water-borne sanitary system and thereby to dispense with the services of scavengers for carrying night-soil and to develop healthy conditions in the area ?

THE MINISTER OF DEFENCE (SHRI P. V. NARSIMHA RAO) :

(a) Shantinagar area was developed, but not sold by the Cantonment Board in 1950. The taxes recovered from the residents of Shantinagar, are at par with other taxpayers in the Cantonment.

(b) to (d). The Cantonment Board has not been able to provide water-borne sanitary system in Shantinagar primarily because of the scarcity of water and paucity of funds. A sum of Rs. 44,82,000 approx. has been paid to the Kanpur Cantonment towards the end of March, 1985 as "service charges" and this can be utilised for the improvement of civic amenities and sanitation within the Cantonment.

[Translation]

Post Offices in Gaya District

6382. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a post office is functioning in every Panchayat of Gaya district in Bihar;

(b) if so, the total number of post offices functioning in Gaya district; and